## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2549

TO BE ANSWERED ON THE  $19^{\text{TH}}$  DECEMBER, 2023/ AGRAHAYANA 28, 1945 (SAKA)

## **NATIONWIDE NAMING FORMAT**

2549. SHRI MOHANBHAI KALYANJI KUNDARIYA: SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of discrepancies in names and naming conventions among different States in the country particularly when names on passports, educational certificates and identity documents do not align can sometimes create precarious situations for citizens;
- (b) whether the Government intend to resolve this by introducing a mandatory naming format nationwide; and
- (c) if so, the details regarding the proposed compulsory name format and if not, the expected timeframe for such an initiative?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The draft Model Registration of Births and Deaths (Amendment) Rules, 2023 framed under the Registration of Births and Deaths (Amendment) Act, 2023 provides for capturing name in the format as first name, middle name and last name, in that order, without abbreviation, for uniformity in registration of births and deaths.

\*\*\*\*\*